

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

27

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Private Limited
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Private Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURIYANARAYANA	Advocate	9899866336	Y. Surya

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Srikanth for T. Surya Satish	Advocate	9849034027	T. Surya

Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner and Mr.N.Srikanth, Mr.T.Surya Satish, learned counsels for the Respondent.

Post the case on 05.01.2018 for further hearing and admission.

  
**MEMBER (TECHNICAL)**

  
**MEMBER (JUDICIAL)**